	Name of Corporate debtor		M/S	.Easun Reyrolle	Limited		Date of Commer	ncement of Liquid		17.02.2022		List of Stakeholder	s as on	07.12.2023
				Dataile ~	f Claim Received		Details of Claim Adn							Amount in Rs
SI.No	Name of Authorised Representative , if any	Name of the Employee	Nature of Claimant	Date of receipt	Amount claimed	Total Amount amount of claim admitted	Amount of claim for the period of twelve months preceding the liquidation commencement date	Nature of claim	% share in total amount of claims admitted	Amount of Contingent Claim	Amount of any mutual dues, that may be setoff	Amount of claim rejected	Amount of claim under verification	Remarks, if any
2	Ajith Velloli	Ajith Velloli	Employee	16.03.2022	4,95,482	4,95,482		Unpaid salary	0.00775802			-		Verified with the books of accounts and the payroll register Claim admitted under Employee category The claim is admitted in full for Rs. 4,95,482/- under section 53(1)(f)
3	Partha Pratim Ghosh	Partha Pratim Ghosh	Employee	25.02.2022	4,61,863	4,61,863		Unpaid salary	0.00723163			-		Verified with the books of accounts and the payroll register Claim admitted under Employee category The claim is admitted in full for Rs. 4,61,863/- under section 53(1)(f)
7	Leema Christy	Leema Christy	Employee		4,17,985	3,65,985		Unpaid salary	0.00573042			52,000		Verified with the books of accounts and other supporting documents Claim admitted under Employee category As per company's records, the company has paid
11	M.Ravi	M.Ravi	Employee	01.03.2022	4,05,609	2,56,166		Unpaid salary	0.00401092			1,49,443		1) Verified with the books of accounts and the payroll register 2) Claim admitted under Workman category 3) Salarydue from July 2019 to Jan 2020 is admitted under section 53(1)(f) for Rs. 2,56,166/-
15	Prakash.H.S	Prakash.H.S	Employee	07.03.2022	1,96,096	1,55,389		Unpaid salary	0.00243301			40,707		11/verified with the books of accounts and the payoff register 21/clian admitted under final/year category 21/clian admitted under final/year category 21/clian admitted partly for Rs. 1,55,380/- under section 53(11/f) 21/critication 21/criticatio
17	L.Vendarasu	L.Vendarasu	Employee	07.03.2022	1,98,168	49,650		Unpaid salary	0.0007774			1,48,518		I) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) TOS deducted is paid to Income Tax Department, hence rejected 4) Provident Fund Claim is rejected as it is payable to Provident Fund Department 5) The claim is admitted partly for Rs. 49.650/- under section 53(1)IIII
18	C.Natarajan	C.Natarajan	Employee	07.03.2022	10,58,375	-		Unpaid salary	0			10,58,375		Verified with the books of accounts and the payroll register As per Company records, no salary due and hence rejected
19	C.Natarajan	C.Natarajan	Employee		3,84,375	3,84,375		Unpaid salary	0.00601836			-		1) Verified with the books of accounts and other supporting documents 2) Claim admitted under workman category 3) The Interest claim is admitted for Rs. 1,68,606/- under section 53(1)(f) 4) Gratuity due is admitted under section 36(4)(a)(iii) for Rs. 2,15,769
34	Swapan Ganguly	Swapan Ganguly	Employee	11.03.2022	1,82,332	1,57,711		Unpaid salary	0.00246936			24,621		1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) The claim is admitted partly for Rs.1,57,711/- under section 53(1)(f)
40	Balu Marijo A	Balu Marijo A	Employee	14.03.2022	45,581	28,081		Unpaid salary	0.00043968			17,500		1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Provident Fund Claim is rejected as it is payable to Provident Fund Department 4) Performance Pay is not yet due as the management of the company didn't issued any letter regarding that, hence rejected
41	Babu R	Babu R	Employee	15.03.2022	87,842	87,842		Unpaid salary	0.00137539			-		5.1 The claim is admitted partly for Rs. 28.081/- under section 53(1)Iff) 1] Verified with the books of accounts and other supporting documents 2) Claim admitted under Employee category 3) The claim is admitted in full for Rs. 87,842/- under section 53(1)[f)
42	Maheshwar Moreshwar Katre	Maheshwar Moreshwar Katre	Employee	15.03.2022	28,56,600	6,97,657		Unpaid salary	0.01092358			21,58,943		Verified with the books of accounts and other supporting documents 2) Claim admitted under Employee category 3) The claim is admitted partly for Rx. 6,97,657/- under section 53(1)(f) 4)There is no mutual agreement clause between the parties for interest, hence rejected
47	Subhamangala	Subhamangala	Employee	17.03.2022	25,29,117	8,81,711		Unpaid salary	0.01380541			16,47,406		11 Verified with the books of accounts and the payroll register 21 Claim admitted under Employee calcular Endingue category 3) Salary due from July 2019 to 4th May 2020 is admitted under section S31(1)(1) for Ks. 5,7,760/ 4) Salary chair for Ks. 5,7,760/ 4) Salary chair for Shi May to Aug 2020 is admitted as per COC Resolution under section S3(1)(a) for Rs. 1,19,241. Soft Stratity due as admitted under section R6(4)(a)(iii) for Rs. 2,04,710
48	Srinivasan D	Srinivasan D	Employee	16.03.2022	28,02,025	14,25,140		Unpaid salary	0.02231415			13,76,885		1) Verified with the books of accounts and the payoff register 2) Claim admitted under Employee category 3) Salary due from July 2019 to 4th May 2000 is admitted under section \$21,110 for Rs. \$2,745 f 4) Salary claim for 5th May 10 Aug 2020 is admitted as per COC Resolution under section \$31,110 f. or Rs. \$2,745 f 4) Salary claim for 5th May 10 Aug 2020 is admitted as per COC Security due is admitted under section \$61,100 f. or Rs. 2,65,265 5) Gratulty due is admitted under section \$61,000 f. or Rs. 2,65,129 subject to Clarification received from ICT trust on gratulty.
49	A. Sadhasiva Reddy	A.Sadhasiva Reddy	Employee	16.03.2022	13,42,823	5,79,849		Unpaid salary	0.009079			7,62,974		11 Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category. 3) Salary due from July 2019 to 4th May 2020 is admitted under section 531(1)(f) for Nt. 3.50,564/ 4) Salary claim for Nt. 3.50,564/ 4) Salary claim for Shi May to Aug 2020 is admitted as per COC Resolution under section 53(1)(s) for Rt. 75,735 (Gratulty due is admitted under section 86(4)(s)(iii) for Rt. 1.53,550
50	8.Kumaran	8.Xumaran	Employee	16.03.2022	55,75,136	15,25,708		Un paid salary	0.0238888			40,49,428		13 Verified with the books of accounts and the payroll register 21 Claim admitted under Employer category 23 Salary due from June 2035 to 45 May 2020 and claim for superamanation fluid is admitted under section 53(1)) for Res. 9,88,887/- 43 Salary claim for 5th May to Aug 2020 is admitted as per COC. Resolution under section 53(1)(4) for Res. 20,3000 53 Cristruly due is admitted under section 54(8)(8)(1) for Res. 3,33,721 65 Trictury) due is admitted under section 167 May 100 Trictury 100 February 100 Febru
51	Lokesha	Lokesha	Employee	16.03.2022	7,65,002	2,87,212		Unpaid salary	0.00449703			4,77,790		1) Verified with the books of accounts and the payroll register 2) Calin admitted under timployee category 3) Salary due from July 2019 to dit hky 2020 is admitted under section 53(1)) fig 6 Fig 1. 3,6627 - 4) Salary Califor Tolk May to Aug 2020 is admitted as per COC. Resolution under section 53(1),616 Fig 4. 1,268 53(2) California video a section 53(1),616 Fig 4. 1,268 53(2) California video a section 53(1),616 Fig 4. 1,268

			1		1	ı			ı		
52	Dhalshinamurthy, M	Dhakshinamurthy.M	Employee	16.03.2022	10,59,320	4,08,540	Unpaid satary	0.00639672		6.50,780	3.) Verified with the backs of accounts and the payroll register 3.) Claim admitted under Employee category 3.) Salary due from June 2019 to 4th May 2000 is admitted under section 53(1)) for Re. 2, 26, 58(7). 4.) Salary claim from 5th Mary to Aug 2000 is admitted as per COC Resolution under section 33(1)(4) for Re. 3, 99,36(4) 5.) Circlarity due is admitted under section \$6(4)(4)(6)(6) Re. 1, 02, 2004 6.) The Company has decident to Section William From 5ap 2000 to 6th 2002 in rejected 7.) As per Company Policy, the sew encathement is encathable only upon retirement or resignation. As the Company vitol iquidation, the same is not payable, hence rejected 8.) On Equidation of the company, the service weightage pay is also not payable, hence rejected 1.) Experiment of the company of the service weightage pay is also not payable, hence rejected 1.)
53	Nagaraja Reddy S V	Nagaraja Reddy S V	Employee	16.03.2022	12,97,279	5,08,226	Unpaid salary	0.00795756		7,89,053	1) Verified with the books of accounts and the payroll register 2. (Claim admitted under Employee category.) \$1 slash yet the flow July 2019 to 4th May 2020 is admitted under section \$33(1)(f) for Rs. 3,8,888.4". \$1 slashy veriam for 5th May to Aug 2020 is admitted as per COC Resolution under section \$3(1)(s) for Rs. 7,8,565 \$1 circlatuly due is admitted under section \$3(4)(s) for Rs. 97,562 subject to clarification received from LCT Trust on Gratulty 1) verified with the books of accounts and the payroll register.
54	M.Nagarajan	M.Nagarajan	Employee	16.03.2022	64,90,382	16,19,224	Unpaid salary	0.02535303		48,71,158	2) Claim admitted under Employee category 3) Salary days from June 2015 to 4th May 2003 and dam for superannuation fund is admitted under section 33(1)(1) for fix. 8,31,753/- 4) Salary-claim for 5th May 10,40 2003 is admitted as sec CCC Resolution under section 33(1)(3) for fix. 1,64.418 5) Gratulty due is admitted under section 36(4)(4)(6) for fix. 6,21,053 6) The Company has declared locidown wer 30,00(2)(2000 and no salary is payable after that date, hence salary claim from \$p>2,000 for feb 2002 is rejected 7) Performance Pay is not yet due as the management of the company didn't issued any letter regarding that, hence rejected 8) Provident Fund Claim is rejected as it is payable to Provident Fund Department Department Department Section 10,000 for 10,000 f
55	Gomathi Sankar i. K	Gomathi Sankar I.K	Employee	16.03.2022	48,88,125	9,86,644	Unpaid salary	0.0154484		39,01,481	Interest hone a meeter of. 1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salary view form July 2019 of alt May 2020 for 8e, 7,60,380/- is admitted under section S1(1)() 4) Salary view from July 2019 of alt May 2020 for 8e, 7,60,380/- is admitted under section S1(1)() 4) Salary view from 500 May 2020 for 8e, 7,20,380/- is 5) Gratulty Claim is registed as you have not completed 5 years of service 6) The Company has declared coldrown set 30,040/2020 and no salary is payable after that date, hence salary viam from 5ep 2020 to 76e 2022 is rejected 7) Provident Fund Calm is rejected as it is payable to Provident Fund Department 8) As per Company Policy, the leave encashment is encashable only upon not payable, hence rejected. 9) Performance Pay is not yet due as the management of the company didn't study and yet leave register than the company didn't study and yet leave greating that, hence register than the company didn't study and yet leave register 9) Performance Pay is not yet due as the management of the company didn't study and yet letter register than the company didn't study and yet letter register than the company didn't study and yet letter register than the company didn't study and yet letter register than the company didn't study and yet letter register than the company didn't study and yet letter register than the company for the study and yet letter register than the company didn't study and yet letter register than the company than the company and the company than the company 10 per section of the company than the company 10 per section of the company 11 per section of the company 12 per section of the company 13 per section of the company 14 per section of the com
56	8.Thirupathi	B.Thirupathi	Employee	16.03.2022	4,40,181	1,70,207	Unpaid salary	0.00266502		2,69,974	1) Verified with the broke of accounts and the payroll register 2) Claim admitted under Employee category 3) Salary due from July 2019 to 4th May 2020 is admitted under section SU(I) for 6s 1, 40,3727. 4) Salary claim for 5th May 10 Aug 2020 is admitted as per COC Resolution under section \$311Ma for Re. 205 \$31Ma for Re. 205 \$31M
57	V.Udhayakumar	V.Udhayakumar	Employee	16.03.2022	1,28,552	55,406	Unpaid salary	0.00086752		73,146	1) Verified with the books of accounts and the payroll register 2) claim admitted under longueue catagory 3) Salay due fromApril 20 to 4th May 2020 is admitted under section 51(1)(f) for fix 2,72,45°. 4) Salay claim for 5th May 10 Aug 2020 is admitted as per COC Resolution under section 53(1)(1) for 5th May 10 Aug 2020 is admitted as per COC Resolution under section 53(1)(1) for fix 3, 2031
58	R.R.Rathiban	R.R.Rathiban	Employee	15.03.2022	6,96,831	2,32,854	Unpaid salary	0.00364592		4,63,977	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salary due from July 2019 to 4th May 2000 is admitted under section 52(1)(f) for fiz. 2,011,747. 4) Salary claim for 5th May to Aug 2020 is admitted as per COC Resolution under section 53(1)(f) for Sal 2,011,747.
59	T. Arun Kumar	T. Arun Kumar	Employee	16.03.2022	5,58,056	1,60,770	Unpaid salary	0.00251726		3,97,286	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee cetegory 3) Salary value from July 2019 to 4th May 2020 is admitted under section 53(1)(f) for Rs. 1,3,766f 4) Salary claim for 5th May for Aug 2020 is admitted as per COC Resolution under section 53(1)(6) for Rs. 2,3,974 3) Salary claim for 5th May for Aug 2020 is admitted as per COC Resolution under section 53(1)(6) for Rs. 2,3,974 3) Salary claim for 5th May for Aug 2020 is admitted as per COC Resolution under section 53(1)(6) for Rs. 2,3,974 3) Salary for Salary for Resolution of Salary for Salar
60	S.Raja	S.Raja	Employee	16.03.2022	23,13,846	6,68,511	Unpaid salary	0.01046722		16,45,335	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee Category 3) slasty value from July 2019 to Mit May 2020 is admitted under section 53(1)(1) for Rs. 45,3-83/- 4. State of the State of the State of the State of the State of St
61	M.Murali	M.Murali	Employee	16.03.2022	5,42,559	1,64,621	Unpaid salary	0.00257756		3,77,938	13 Verified with the books of accounts and the payeoll register 2) Claim admitted under fingivene category 3) Salary due from July 2019 to 4th May 2020 is admitted under section 53(1)() for Rs. 1, 35, 727-7. 4) Salary claim for Sth May 2020 to Aug 2020 is admitted under section 53(1)() for Rs. 1, 35, 727-7. 4) Salary claim for Sth May 2020 to Aug 2020 is admitted as per COC Resolution under section 53(1)(4) for Rs. 28, 89(4) 5) The Company has declared lockdown wer 310/(30/4)(2020 and no salary 10 provided after that date, here salary claim from Sep 2020 to Feb 2022 14 rejected 10) Provideder Fund Claim is rejected as it is payable to Provident Fund 17) As per Company Policy, the leave encachment is encashable only upon retirement or resignation. As the Company into liquidation, the same is not payable, hence rejected.
62	P.M.Nagaraju	P.M.Nagaraju	Employee	16.03.2022	21,01,619	8,59,967	Unpaid salary	0.01346495		12,41,652	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) salary seek from have 2020 to all Nety 2020 is admitted under section 3) salary viam for 50 Mey 2020 to Aug 2020 is admitted under section 4) salary claim for 50 Mey 2020 to Aug 2020 is admitted as per COC Resolution under section Sallylajo for Res 2,820/1. 5) Gratuity due is admitted under section 56(4)(A)(ii) for Rs. 3,91,118/- 6) The Company has decident Goldrown ser 3,004/2020 and no salary is payable after that date, hence salary claim from 5ep 2020 to Feb 2022 3 rejected 7) Provident Fund Claim is rejected as it is payable to Provident Fund Department 6) As per Company Policy for heave encalary entire is encashable only under 10) As per Company Policy for heave encalary entire in encashable only under 10) Society due is just to the concerned society, hence rejected 10) Society due is just to the concerned society, hence rejected 10) Caliquidation of the company file service weightage pay is also not payable , hence rejected

						r					
63	R.Mathuravani	R.Mathuravani	Employee	16.03.2022	23,12,863	10,29,557	Unpaid salary	0.01612031	12,83,306	Claim admitted u Salary due from . Leave encashment Salary claim for 5 Resolution under st S) Performance Pay didn't issued any le	books of accounts and the payroll register noder Employee category une 2019 to 4th May 2000, Superannuation fund and is admitted under section 531(1)[0 for \$9,90,325/- th May 2020 to Jug 2020 is admitted as per COC cities 53(1)[4] of re. 39, 2021/- is not yet due as the management of the company ter regarding that, hence rejected the company, the service weightage pay is also not cetted
64	O.A.Mohammed Haarish	O.A.Mohammed Haarish	Employee	16.03.2022	2,89,504	1,39,531	Unpaid salary	0.00218471	1,49,973	2) Claim admitted u 3) Salary due from a 53(1)(f) for Rs. 50,4 4) Salary claim for S Resolution under si	th May to Aug 2020 is admitted as per COC ection 53(1)(a) for Rs. 89,125/-
65	S.Rajareddy	S.Rajareddy	Employee	16.03.2022	18,95,995	7,30,280	Unpaid salary	0.01143437	11,65,715	1) Verified with the 2) Calim admitted u. 3) Salary due from . 53(1)(f) Fe Rs. 3,64. 4) Salary claim for 5 6. Resolution under s 5) Gratuity due is a 6) The Company ha is payable after that is payable after that payable after payable after payable after payable after payable after payable after payable p	books of accounts and the payoff register medic Finippiece actions of 64 May 2020 is admitted under section 3940; Aug 2020 is admitted under section 3940; Aug 2020 is admitted under section 3040 (a) and a 7, 3280; Aug 2020 is admitted section 511(4)(a) in A. 7, 3280; Aug 2020 is admitted section 511(4)(a) in A. 7, 3280; Aug 2020 is and re-stary date, hence salary claim from sip 2020 to feb 2022 Jaim is rejected as it is payable to Provident Fund Delby, the leave encatalment is encabables only upon nation. As the Company into liquidation, the same is rejected.
66	T.S. Sundarakumar	T.S.Sundarakumar	Employee	16.03.2022	41,60,578	11,37,227	Unpaid salary	0.01780615	30,23,351	2) Claim admitted u 3) Salary due from. is admitted under s 4) Salary claim for 5 Resolution under s 5) The Company h is payable after that is rejected 6) As per Company retirement or resig not payable, hence 7) Performance Pay didn't issued any le	is not yet due as the management of the company tter regarding that, hence rejected the company, the service weightage pay is also not
68	M Senthilnathan	M.Senthinathan	Employee	16.03.2022	21,39,316	8,54,143	Unpaid salary	0.01337376	12,85,173	3) Verified with the 2) Claim admitted u 3) Salary due from . S3(1)(f) for Rs. 3,33, 4) Salary claim for 5 Resolution under s 5) Gratuity due is an 6,3 for the salary claim for 5 resoluting due is an 6) The Company had see public after that period of the salary claim for 1) Provident Fund Department 8) As per Company retirement or resign on payable, hence 9) Society due is pa 10 On liquidation of 10 resolutions.	books of accounts and the payoff register index frepipec actigate on the payoff register (and frequency acting the payoff register) (and the payoff regis
69	G.Raghu	G.Raghu	Employee	16.03.2022	2,87,932	1,39,033	Unpaid salary	0.00217691	1,48,899	2) Claim admitted u 3) Salary due from a 53(1)(f) for Rs. 49,9 4) Salary claim for 5	books of accounts and the payroll register inder Employee category April 20 to 4th May 2020 is admitted under section
70	M.Girish	M.Girish	Employee	16.03.2022	62,808	81,601	Unpaid salary	0.00127767	- 18,793	Verified with the Claim admitted u Salary due is adm Salary claim adm Rs. 18,793/-	books of accounts and the payroll register mder Employee category nitted under section S3(1)(f) for Rs. 62,808/- itted as per COC Resolution under section S3(1)(a) for
71	V.Seebalasaravanan	V.Seebalasaravanan	Employee	16.03.2022	9,897	28,690	Unpaid salary	0.00044921	- 18,793	2) Claim admitted u 3) Salary due is adm 4) Salary claim adm Rs. 18,793/-	books of accounts and the payroll register inder Employee category itited under section 53(1)(f) for Rs. 9,897/- itited as per COC Resolution under section 53(1)(a) for
72	V.Durai Raj	V.Durai Raj	Employee	16.03.2022	7,23,101	2,79,967	Unpaid salary	0.00438359	4,43,134	2) Claim admitted u 3) Salary due from : 53(1)(f) for Rs. 2,31, 4) Salary claim for S	books of accounts and the payroll register inder Employee category july 2019 to 4th May 2020 is admitted under section 293/- th May 2020 to Aug 2020 is admitted as per COC ection 531/1Ma) for 78, 48, 674/-
73	K.Subramanian	K.Subramanian	Employee	16.03.2022	21,40,902	5,83,640	Unpaid salary	0.00913835	15,57,262	1) Verified with the 2) Claim admitted u 3) Salary due from . section 53(1)(f) for 4) Salary claim for 5 Resolution under s 5) The Company ha is payable after that is rejected 6) Performance Pay didn't issued any le 7) Provident Fund Department 8) As per Company retirement or resign got payable, hence	books of accounts and the payoff register moder fireplipes category in a damtited under to, 4, 75, 769. To 4, 100, 100, 100, 100, 100, 100, 100, 1
74	N.Shanmugasundaram	N.Shanmugasundaram	Employee	16.03.2022	16,03,624	4,75,891	Unpaid salary	0.00745127	11,27,733	2) Claim admitted . 3) Salary due from: section 53(1)(1) for . 4) Salary claim for 5 for Resolution under section 53(1)(1) for . 5) Gratultin due is a . 6) The Company ha is payable after that is rejected . 7) Provident Fund d. Department . 8) As per Company retirement or resign not payable, hence . 9) On liquidation of nanoble, hence en . 9) On liquidation of nanoble, hence en .	Ich May 2000 to Aug 2000 is admitted as per COC techno 501()[a) for its 7,00(44). For its 7,0685/- identified under section 36(4)(a)(iii) for its 7,0685/- identified bedown et 3,00(8)(200 and no salary data, hence salary claim from sep 20010 or feb 2002 claim is rejected as it is payable to Provident Fund Tholor, this leave encadiment is encashable only upon various. As the Company into Inguidation, the same is the company, the service weightage pay is also not verted.
75	S.Senthil Kumar	S.Senthil Kumar	Employee	16.03.2022	10,81,659	3,76,855	Unpaid salary	0.00590061	7,04,804	2) Claim admitted 3) Salary due from: section 53(1)(1) for 4) Salary claim for 5 ? Resolution under s s 5) Gratuity due is an 6 ; 6) The Company ha is payable after that is rejected 7) Provident Fund of Department 8) As per Company retirement or resign not payable, hence	th May 2020 to Aug 2020 is admitted as per COC coinci S3[1/8] for 8-46, 701/- dmitted under section 36(4/6)(9)) for Rs. 1,20,577/- dmitted under section 36(4/6)(9)) for Rs. 1,20,577/- diste, hence salary claim from Sep 2020 to Feb 2022 Laim is rejected as R is payable to Provident Fund Policy, the leave encashment is encashable only upon nation. As the Company into liquidation, the same is

76	B.Munikrishna Reddy	B.Munikrishna Reddy	Employee	16.03.2022	8,73,303	2,69,957	Unpaid sal	ry 0.0042268	6	6,03,346	1) Verified with the books of accounts and the payoff register 2) Clam admitted under Employee category 3) Salary about found have proposed proper section 31(1)) for ext. 17,08.88/. 4) Salary claim for 5th May 2000 to Al th May 2003 and its admitted as per COC 44 Salary claim for 5th May 2000 to Aug 2020 is admitted as per COC 45 Salary claim for 5th May 2000 to Aug 2020 is admitted as per COC 45 Salary Claim for 5th May 2000 to Aug 2020 is admitted as per COC 45 Salary Claim for 5th May 2000 to Aug 2020 is admitted as per COC 45 Salary Claim for 5th May 2000 to Aug 2020 is a power of the Company of the Company for the Salary Claim for 5th May 2020 to 6th 2022 arregisted after that date, hence salary claim from 5th 2020 to 6th 2020 arregisted for found from 5th May 2020 to 6th 2020 arregisted for found from 5th May 2020 to 6th 2020 arregisted for found from 5th May 2020 to 6th 2020 arregisted for found from 5th May 2020 to 6th 2020 arregisted for found from 5th May 2020 to 6th 2020 are salary claim from 5th May 2020 to 6th 2020 are salary claim from 5th May 2020 to 6th 2020 are salary claim from 5th May 2020 to 6th 2020 are salary claim from 5th May 2020 to 6th 2020 are salary claim from 5th May 2020 to 6th 2020 are salary claim from 5th May 2020 to 6th 2020 are salary claim from 5th May 2020 to 6th 2020 are salary claim from 5th May 2020 to 6th 2020 are salary claim from 5th May 2020 to 6th 2020 are salary claim from 5th May 2020 to 6th 2020 are salary claim from 5th May 2020 to 6th 2020 are salary claim from 5th May 2020 to 6th 2020 are salary claim from 5th May 2020 to 6th 2020 are salary claim from 5th May 2020 to 6th 2020 are salary claim from 5th May 2020 to 6th 2020 are salary claim from 5th May 2020 to 6th 2020 are salary claim from 5th May 2020 to 6th 2020 are salary claim from 5th May 2020 to 6th 2020 are salary claim from 5th May 2020 to 6th 2020
78	G. Premnath	G. Premnath	Employee	17.03.2022	95,55,763	35,46,379	Unpaid sal	ry 0.0555274	9	60,09,384	11 Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salary due from July 2019 to 4th May 2020 and is admitted under section 531/10] for Rs. 266/7-531/- 4/ Salary claim from May 2020 to July 2020 is admitted as per COC Resolution under section 531/10] for Rs. 8/78-848/- 1) Verified with the books of accounts and the payroll register
79	G.Sathishkumar	G.Sathishkumar	Employee	17.03.2022	2,80,792	2,67,709	Unpaid sal	ry 0.0041916	6	13,083	2) Claim admitted under Employee Category 3) Salary due from July 2019 to 4th May 2020 and is admitted under section 53(1)(f) for Rs. 2,16,029/- 4) Salary claim for 5th May 2020 to Aug 2020 is admitted as per COC Resolution under section 53(1)(a) for Rs. 51,680/-
80	N.Xishnamoorthy	N.Krishnamoorthy	Employee	16.03.2022	5,84,971	2,48,317	Unpaid sal	ry 0.0038880	3	3,36,654	1) Verified with the books of accounts and the payoff register 2) Claim admitted under Workman category 3) Wages due from July 2015 to 1.06 Feb 2020 or Rs. 9.6,664/- and bonus for Rs. 5,060/- s admitted under section 53(1)(s) for Rs. 9.6,664/- and 1.04 Wages due from 5th May 2020 to Aug 2020 is admitted under section 53(1)(s) for Rs. 30,106/- s 30,10
81	S.Karthikeyan	S.Karthikeyan	Employee	16.03.2022	5,84,971	2,54,508	Unpaid sal	ry 0.0039849	6	3,30,463	1) Verified with the books of accounts and the payoff register? 2) Claim admitted under Workman category 3) Wages due from July 2015 to 1.06 Feb 2000 for 8s. 1,02,848/- and bonus for 8s. 5,000/- is admitted under section 53(1)(j) (f) 4) Wages due from 5th May 2000 to Aug 2000 is admitted under section 51(1)(s) (for 8 5, 30,006/- 5) Wages due from 17th Feb 2000 to 4th May 2000 is admitted under section 51(1)(s) (for 8 for 8, 39855/- 5) (Gratury) due is admitted under section 53(1)(s) (for 8 for 3,3056/- 5) (Factury) due is admitted under section 36(1)(s) (for 8 7, 39855/- 5) (Gratury) due is admitted under section 36(4)(s)(t) for 8 7, 25,699 5) (Gratury) due is admitted under section 36(4)(s)(t) for 8, 29855/- 5) (Factury) due is admitted under section 36(4)(s)(t) for 2000 for 640 for 3000 for 640 f
82	N. Taj Babu	N.Taj Babu	Employee	16.03.2022	10,36,463	4,17,257	Unpaid sal	ry 0.0065332	1	6,19,206	1) Verified with the books of accounts and the payoff register 2) Claim admitted under ferrolyses category 31 Salary yate from July 2019 to 4th May 2020 and is admitted under section SULIFIJ from E. 20,112.5/. 1) Salary yate from July 2019 to 4th May 2020 is admitted as per COC 4 Salary 2019 to 4th May 2020 is admitted as per COC 4 Salary 2020 for the Color Salary 2020 is admitted as per COC 5 Containly rule is admitted under section 146(4)(4)(6) for 8, 6, 4, 523-7. 6) The Company has declared is clotdown w. 61 30(6)(2)(2020 and no salary 2020 is rejected 2020 and 100 for 1
83	P.Manikandan	P.Manikandan	Employee	16.03.2022	12,04,910	4,73,035	Unpaid sal	ry 0.0074065	5	7,31,875	2) Cali ms admitted under Employee category 3) Salvay due from 1,000 210 of th May 2000 and is admitted under section 53(1)/10 for Rs. 3,37,550. ¹ 4) Salvay claim for 15M by 2000 to Aug 2020 is admitted as per COC Resolution under section 53(1)/10 for Rs. 74,326. ¹ 5) Gratuity due is admitted under section 46(1)(4)/10 for Rs. 14,159. ¹ 6) The Company has declared lockdown w. ef. 30(88) 2020 on 4 no salvay to appalle after that date, hence salvay claim from 5ep 2020 to Feb 2022 is rejected. 8) A per Company Policy, the leave encashment is encashable only upon retirement or resignation. As the Company into liquidation, the same is not payable, here rejected. 9) On liquidation of the company, the service weightage pay is also not mobile. here serviced.
84	S.Aonie Florence Nirmala	S.Annie Florence Nirmala	Employee	16.03.2022	9,76,474	3,12,880	Unpaid sal	ry 0.0048989	2	6,63,594	1) Verified with the books of accounts and the payoff register 2) Clam admitted under finelyoes calegos and is admitted under section SURIFIED from 2, 23, 2832/1. 3) Salary due from July 2019 to 4th May 2020 and is admitted under section SURIFIED from 2, 23, 2832/1. 30, 2001 to admitted under section SURIFIED from 2, 25, 2531-2531-2531-2531-2531-2531-2531-2531-
85	B.S.Sudeshkumar	B.S.Sudeshkumar	Employee	17.03.2022	9,39,808	3,83,661	Unpaid sal	ry 0.0060071	8	5,56,147	1) Verified with the books of accounts and the payrolf register 2) Claim admitted under Employee category 3) Salary due from July 2019 to 4th May 2020 and is admitted under section 531/10/1 for Rs. 2,79,353/. 4) Salary claim Committed of the Salary Claim Committed as per COC Resolution under section 531/10/4 for Rs. 5,7976/. 5) Gratuity due a damitted under section 561/4/4/10/10 for Rs. 46,332/-
86	J.Vigneshwar	J.Vigneshwar	Employee	16.03.2022	9,08,189	3,50,789	Unpaid sal	ry 0.0054924	8	5,57,400	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salary due from July 2019 to 4th May 2020 for Rs. 2,89,994/- is admitted under section 53(1)(f) 4) Salary claim from 5th May 2020 to Aug 2020 is admitted as per COC Resolution under section 53(1)(a) for Rs. 60,795/-
87	R S Kannan	R S Kannan	Employee	17.03.2022	3,30,000	2,67,382	Unpaid sal	ry 0.0041865	4	62,618	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salary due from July 2019 to 4th May 2020 for Rs. 2,67,382/- is admitted under section 53(1)(f) 1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category
88	K.Arulmozhi	K.Arulmozhi	Employee	17.03.2022	9,09,217	3,45,435	Unpaid sal	ry 0.0054086	5	5,63,782	31 Salary are from July 2019 to 4th May 2020 and in admitted under section S1(1)(1) for 6 x 2, 25 s64/- 4) Salary chain for 5th May 2020 to Aug 2020 is admitted as per COC. Resolution under section S1(1)(4) for R \$5, 50,00/- 50 (6 x 1) (2

89	T.Senthilkumar	T.Senthilkumar	Employee	17.03.2022	13,34,746	4,24,833	Unpeld	salary 0.0066	65183		9,09,913	1) Verified with the books of accounts and the payroll register 2) Claim admitted under froupove category. 3) Salary due from July 2019 to 4th May 2020 for Rs. 3,50,866/ is admitted under section 52(1)); 4) Salary claim from 55th May 2020 to Agg 2020 is admitted as per COC Resolution under section 52(1)/pli of Rs. 7,467/. 5) Creaturly is not applicable as you have not completed 5 years of service 6) The Company has decised to Education w. of 30(2)/2020 and no salary is payable after that date, hence salary claim from Sep 2020 for feb. 2022 7/10, per Company Policy, the cave caulary claim from Sep 2020 for the 3022 7/10, per Company Policy, the cave caulary claim from Sep 2020 for the 3022 rounder salary claim from Sep 2020 for for the 3022
90	S.Nagaraju	S.Nagaraju	Employee	17.03.2022	21,73,469	8,73,305	Unpaid	salary 0.0136	67379		13,00,164	1) Verified with the books of accounts and the payord register 2) Claim admitted under Employee category 3) Salary due from July 2019 to 4th May 2020 for Rs. 4,06,380/- is admitted under section S2(1)) 4) Salary claim from 556 May 2020 to 4th May 2020 for Rs. 4,06,380/- is admitted under section S2(1)) 5) Graturity due is admitted under section 36(4),6(iii) for Rs. 3,79,756/- 6) The Company has decisted octionation we 4 30(2)/2020 and no salary is payable after that date, hence salary claim from 5ep 2020 for feb 2022 7) Provider Fund Claim is rejected as it is payable to Provident Fund Department 8) A per Company Policy, the leave encashment is enceshable only upon retirement or reignation. As the Company tritol iquidation, the same is not payable, hence rejected 9) Society due is paid to concerned society, hence rejected 100 In liquidation of the company, he service weightee pay y also not
91	Sushant Randhir Dar	Sushant Randhir Dar	Employee	17.03.2022	7,16,471	2,76,738	Unpaid	salary 0.0043	33303		4,39,733	payable. hence resisted 1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salary due from July 2015 to 4th May 2020 for 8s. 2,28,534/- is admitted under section 53(1)(f) 4) Salary claim from 5th May 2020 to Aug 2020 is admitted as per COC
93	Arpitraj Rakeshkumar Sharma	rpitraj Rakeshkumar Sharm	Employee	17.03.2022	12,65,012	3,33,913	Unpaid	salary 0.0052	22825		9,31,099	Resolution under section 331(bil for Rs. 48,204/- 1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salary due from April 20 of th May 2020 for Rs. 88,216/- is admitted under section 531(i) (i) 4) Salary claim from 501 (ii) April 2020 to Aug 2020 is admitted as per COC Resolution under section 331(i)(i) for Rs. 2,45,607/- 5) Grattley Claim is rejected as up to have not completed 5 years of service
95	Vishal Upadhyay	Vishal Upadhyay	Employee	17.03.2022	7,61,717	3,23,212	Unpaid	salary 0.005	60607		4,38,505	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee cettagray. 3) Salary due from April 20 to 4th May 2000 for Rs. 98636/- is admitted under section 53(1)(i) 4) Salary claim from 52h May 2020 to Aug 2020 is admitted as per COC Resolution under section 53(1)(a) for Rs. 2, 24,575/- 3) (a statisty Claim is rejected as you have not completed 5 years of service
96	H S Anantharamu	H S Anantharamu	Employee	17.03.2022	3,99,524	2,99,524	Unpaid	salary 0.004	16898		1,00,000	 Verified with the books of accounts and the payroll register Claim admitted under Employee category The claim is admitted partly for Rs. 2,99,524/- under section 53(1)(f)
97	K.S.Shanmugam	K.S.Shanmugam	Employee	17.03.2022	4,51,123	3,10,730	Unpaid	salary 0.0048	86526		1,40,393	since its 1,00,0001, is paid as per Company records. 1) Verified with the books of accounts and the payrol register. 2) Claim admitted under Employee category. 3) Saley yate from Inhy 2012 to 48 May 2020 for its. 2,55,338/- is. 4) Saley claim from 55 May 2020 for its. 2,55,338/- is. 4) Saley claim from 55 May 2020 to 48,2020 is admitted as per COC Republican under section SAIJ(s) for its. 53,32/- 5) As per Company Policy, the leave encalment is encalmable only upon reterment or resignation. And the Company into liquidation, the same is not payable, hence rejected. (5) In liquidation of the company, the service weightage pay is also not
99	Kaushik Chakraborthy	Kaushik Chakraborthy	Employee	16.03.2022	8,90,740	3,53,798	Unpaid	salary 0.005	55396		5,36,942	navable hence rescried 1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salary day for from July 2019 to 4th May 2020 for Rs. 2, 20,859/- is admitted under section 53(1)(f) 4) Salary claim from 50s May 2020 to Aug 2020 is admitted as per COC Resolution under section 53(1)(a) for Rs. 46, 2701/-
100	R.Rajathilak	R.Rajathilak	Employee	17.03.2022	8,17,371	3,17,014	Unpaid	salary 0.0049	96365		5,00,357	S I Cratuity due is admitted under section 36(4)(4)(iii) for Rs. 86,238/- 11) Verified with the books of accounts and the payoill register 2) Claim admitted under Employee category 3) Salary due from July 2018 to 4th May 2020 is admitted under section 3(1)(1) for Rs. 2,60,917/- 4) Salary claim for Sh May to Aug 2020 is admitted as per COC 8enolution under section 31(1)40 for Rs. 5,6007/- 6)
101	S. Keerthi Kumar	S. Keerthi Kumar	Employee	16.03.2022	1,29,076	62,074	Unpaid	salary 0.0009	97192		67,002	1) Verified with the books of accounts and the payroll register 2) Claims admitted under Employee category 3) Salary due from April 2016 4th May 2020 is admitted under section 53(1)(1) for Fix 2,259.1/ 4) Salary claim for 55th May to Aug 2020 is admitted as per COC Resolution under section 53(1)(4) for 8th 36,3633. Resolution under section 53(1)(4) for 8th 36,4832.
102	R.Lokesh	R.Lokesh	Employee	16.03.2022	5,65,674	2,10,058	Unpaid	salary 0.0032	28899		3,55,616	1) Verified with the books of accounts and the payroll register 2) Claim and admitted under Employee category 3) Salary due from April 201 to 4th May 2020 is admitted under section 53(1)) (in Fer. Rs. 6), 2332, 4) Salary claim for 5th May to Aug 2020 is admitted as per COC. Resolution under section 53(1)(a) for 8th . 1 48.8 MoV.
103	R.Venkatesh	R.Venkatesh	Employee	16.03.2022	4,60,000	2,57,723	Unpaid	salary 0.004	10353		2,02,277	Verified with the books of accounts and the payroll register Claim admitted under Employee category The claim is admitted partly for Rs. 2,57,723/- under section 53(1)(f)
104	A.Kamatchinathan	A.Kamatchinathan	Employee	16.03.2022	85,89,783	17,40,565	Unpaid	salary 0.0272	25293		68,49,218	11 Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salary due from July 2019 to 4th May 2020 for Rs. 12,69,148/- is admitted under section 531(1)) 4) Salary claim from 55 May 2020 to Aug 2020 is admitted as per COC Resolution under section 531(1)(4) for Rs. 47,1437- 5) Catalytic Claim is resident on acressure CTC
107	M. Suresh babu	M. Suresh babu	Employee	17.03.2022	65,793	65,793	Unpaid	salary 0.0010	03016			1) Verified with the books of accounts and the other supporting documents 2) Claim admitted under Employee category
109	Atin Banerjee	Atin Banerjee	Employee	17.03.2022	42,98,365	8,76,265	Unpaid	salary 0.013	72013		34,22,100	3) The claim is admitted in full for Rs. 6,579.24. under section \$31(31) 1) Verified with the book of account and the payoff register 2) Claim admitted under Employee category 3) Salary due from July 2015 on Ms May 2020 for Rs. 5,60,862/ is admitted under section \$31(3) admitted under section \$31(3) 5) (and \$1,000 and \$1,00
111	R.Lima	R.Uma	Employee	17.03.2022	32,56,363	12,12,093	Unpaid	salary 0.0189	97837		20,44,270	11/terriled with the books of accounts and the payroll register 2) claim admitted under Employee category 3) Salary due from July 2019 to 4th May 2020 for Rt. 5,49,739/ and bonus of Rt. 3,40,000/i - salarited under section \$51(1)() 4) Salary claim from 5th May 2020 to Aug 2020 is admitted as per COC Resolution under section \$31(1)(4)() for Rt. 1,7,644 5) (craturly due is admitted under section \$64(4)(4)(ii) for Rt. 2,04,710/- 0) As per Company Policy, the esser exchange long language or the same is not payable, hence rejected 7) Performance Pay is not yet due as the management of the company disht success any letter reginging this, hence rejected 8) On liquidation of the company, the service weightage pay is also not notable these reserved.

113	R.Jayaraman	R.Jayaraman	Employee	17.03.2022	6,86,050	5,52,500	Unpa	paid salary	0.00865078	1,33,550		1) Verified with the books of accounts and the payoff register 2) Claim admitted under firmle/yee category 3) Salary adve from July 2019 to alth May 2020 for Rs. 4,555,146/- is admitted under section 53(1)(f) Ps. 4) Salary claim from 5th May 2020 to July 2020 is admitted as per COC Resolution under section 53(1)(f) of Rs. 97,254/- Solary Company Policy, the leave encashment is encashable only upon reteriement or resignation. As the Company into liquidation, the same is not payable, hence rejected 6) Solosely due is plot to concerned society, hence geltage pay is also not powable. There resident of 100 or the company into 100 or 100
115	R.Krishna Moorthy	R.Krishna Moorthy	Employee	16.03.2022	9,19,640	3,39,109	Unpa	paid salary	0.0053096	5,80,531		Obtode: American Security and the payoral register 2.0 Chim admitted under Employee category 3.5 Salary claim form July 2019 to 10th Jun 2000 for Re, 3,3,7 (Vol and Separamusation Mario Re Re, 85,001) a salited under section 35,01(1) 4) Provident Fund Claim is rejected as 8 is payable to Provident Fund Department. 5) Performance Pay's not yet due as the management of the company didn't issued any Netter registing that Horse registed for the company didn't issued any Netter registing that Horse registed for the company didn't issued any Netter registing that Horse registed for the company didn't issued any Netter registing that Horse registed for the company didn't issued any Netter registing that Horse registed for the company didn't issued any Netter registing that Horse registed for the company didn't issued any Netter registing that Horse registed for the company didn't issued any Netter registing that Horse registed for the company didn't issued any Netter registing that Horse registed for the company didn't issued any Netter Registing that Horse registed for the company didn't issued any Netter Registing that Horse registed for the company didn't issued any Netter Registing that Horse registed for the company didn't issued any Netter Registing that Horse registed for the company didn't issued any Netter Registing that Horse registed for the company didn't issued any Netter Registing that Horse registed for the company didn't issued any Netter Register for the company didn't issued
116	M.Priyanka	M.Priyanka	Employee	16.03.2022	3,81,335	1,36,033	Unpa	paid salary	0.00212994	2,45,302		1) Verified with the books of accounts and the payoff eigister 2) Claim admitted under finployee category 3) Salary due from July 2019 to 4th May 2020 is admitted under section \$31(1) flor fix 1,11,166 f. — 4) Salary claim for 5th May to Aug 2020 is admitted as per COC Resolution under section \$31(1)/40 for fix 2,3667/- 2020 is demitted as per COC Resolution under section \$31(1)/40 for fix 2,3667/- 2020 and no salary 5) The Company has declared tockdown w. e. 3 30(0/8/2020 and no salary is payoled after that date, hence salary claim from \$6p 2020 to feb 2022 is rejected 6) Ap er Company Policy, the leave encashment is encashable only upon retirement or resignation. As the Company into liquidation, the same is not payoble, here or rejected
117	C.P.Baiju	C.P.Baiju	Employee	16.03.2022	17,48,073	11,54,152	Unpa	paid salary	0.01807115	5,93,921		7) On liquidation of the company, the service weightage pays also not sought. Enter precision of accounts and the payoff register 31 Verified with the books of accounts and the payoff register 2). Claim admitted under ferriplene extegers on the 15,554,564, and super annualison flund for 83,950,001 is admitted under exection 53(1)(1) 43 Safety claim for 54 Mey to Aug. 2020 is dismitted under exection 53(1)(1) of 15,540,001 is dismitted as per COC. Resolution under section 53(1)(1) for Rs. 1,35,289.)
118	Nune Veerendra Krishna	Nune Veerendra Krishna	Employee	16.03.2022	9,01,736	3,48,543	Unpa	paid salary	0.00545732	5,53,193		1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salary due from July 2019 to 4th May 2020 is admitted under section 53(1)(f) for Rs. 2,87,936/- 4) Salary claim for 5th May to Aug 2020 is admitted as per COC Resolution under section 53(1)(b) for Rs. 0,007/-
120	K.Jabamalai Mary	K.Jabamalai Mary	Employee	17.03.2022	1,40,472	1,40,472	Unpa	paid salary	0.00219944	-		Verified with the books of accounts and the payroll register Claim admitted under Workman category The claim is admitted in full for Rs. 1.40.472/- under section \$3(1)(f)
121	S.Poyyamozhi	S.Poyyamozhi	Employee	17.03.2022	7,33,312	4,30,008	Unpa	paid salary	0.00673286	3,03,304		3) The claims admitted in full for 8s. 1,40,472/- under section 53(1)(f) 1) Verified with the books of accounts and the payroll register 2) Calim admitted under Employee category 3) Salary due from Int. Vigo 1910 to this May 2000 for 8s. 3,81,546 and Leave excalment for 8s. 48, 482 a admitted under section 53(1)(f) 4) Society due is agid to concerned society, hence rejected 3) On liquidation of the company, the service weightings pay is also not payable. Hence rejected 6) Claimant name in this grabully list, hence rejected
122	R.Arumugam	R.Arumugam	Employee	17.03.2022	1,59,863	1,59,863	Unpa	paid salary	0.00250306	-		Verified with the books of accounts and the payroll register Claim admitted under Workman category The claim is admitted in full for Rs. 1,59,863/- under section 53[1](f) I) Verified with the books of accounts and the payroll register
124	M. Paramasivom	M. Paramasivam	Employee	18.03.2022	31,09,322	11,42,811	Unpa	paid salary	0.01789357	19,66,512		3) Calum admitted under Employee category 3) Salvey due from 10x 2015 to de Nay 2020 for 8t. 4,50,627.50/ and bonus of Rs. 2,55,000 is admitted under section 531(1)/h Salvey claim from 5th Nay 2000 for key 2020 a damitted as per COC Resolution under section 531(1)/h Jor Rs. 95,186/- 5) Gratulty due is admitted under section 464(4)(4)/h Jor Rs. 13,41,997/- 6) The Company has declared scictorium w. et 3,00(42/020) and no salary is appaled after that date, hence salary claim from 5the 2020 for 10x 2020 as rejected a sea of the salary section 10x 2020 for 10x 2020 as rejected as the salary section 10x 2020 for 10x 2020 as rejected as the salary section 10x 2020 for 10x 2020 as rejected as the salary section 10x 2020 for 10x 202
125	5.Vaidyanathan	S.Valdyanathan	Employee	18.03.2022	52,35,917	12,81,153	Uпра	paid salary	0.02005968	39,54,764		13 brown Tax and to income Tax Denotrates the brown selected. 13 Claim admitted under Employee category. 23 Claim admitted under Employee category. 23 Claim admitted under Employee category. 23 Salvay due from July 2019 64 th May 2000 and superannuation fund for fix. 73-6,294° and performance pay of fix. 1,50,000° is admitted under section. 33(1),400° fix. 18, 15,5070°. 24 Salvay claim from 18th May 2000 to Aug 2000 is admitted as per COX. 25 Claim from 18th May 2000 to Aug 2000 is admitted as per COX. 26 Claim from 25 August 19th 13,51,5770°. 26 Claim from 25 August 19th 13,51,5770°. 26 Claim from 25 August 19th 13,51,5770°. 27 Claim from 25 August 19th 13,51,5770°. 28 Claim from 25 August 19th 13,51,5770°. 28 Claim from 25 August 19th 13,51,5770°. 29 Claim from 25 August 19th 13,51,5770°. 29 Claim from 25 August 19th 13,51,5770°. 20 Claim from 25 August 19th 13,51,5770°. 21 Claim from 25 August 19th 13,51,5770°. 22 Claim from 25 August 19th 13,51,5770°. 23 Claim from 25 August 19th 13,51,5770°. 24 Claim from 25 August 19th 13,51,5770°. 25 Claim from 25 August 19th 13,51,5770°. 26 Claim from 25 August 19th 13,51,5770°. 26 Claim from 25 August 19th 13,51,5770°. 26 Claim from 25 August 19th 13,51,5770°. 27 Claim from 25 August 19th 13,51,5770°. 28 Claim from 25 August 19th 15,51,5770°. 29 Claim from 25 August 19th 13,51,5770°. 20 Claim from 25 August 19
126	P.Mohan	P.Mohan	Employee	18.03.2022	2,20,692	1,06,111	Unpa	paid salary	0.00166143	1,14,581		2) Claim admitted under Employee category 3) Salary due from April 20 to 4th May 2020 is admitted under section 53(1)(f) for Rs. 38,645/- 4) Salary (alim for 5th May to Aug 2020 is admitted as per COC
127	G.Sathesh	G.Sathesh	Employee	18.03.2022	9,59,519	3,52,438	Unpa	paid salary	0.0055183	6,07,081		Resolution under section 3311/84 for Rs. G7. 4666-1 1) Verified with the books of accounts and the paypoll register 2) Claim admitted under Employee category 3) Salvay due from July 2019 to dit Nalva 2000 is admitted under section 53(1)) (in Fs. 12, 20,313/- 4) Salvay claim for July 2019 to dit Nalva 2000 is admitted under section 53(1)) (in Fs. 2, 20,313/- 4) Salvay claim for 54 May to Aug 2020 is admitted as per COC Resolution under section 53(1)(1) for Rs. 54,005/- and treated as CIRP 50 Certifully date is alreadited under section 16(5)(1)(1) for Rs. 27,720/- C) The Company has declared tection on exp. 2000/200 and no salvay 1 payable after that date, hence salvay claim from Sep 2020 to Feb 2022 51 Provident Frum Claim is rejected as 8 is payable to Provident Fund Department 93 A per Company Policy, the leave encashment is encashable only upon retirement or resignation. As the Company into liquidation, the same is ont nouble human rejected.
128	S.Santhosh	S.Santhosh	Employee	17.03.2022	1,28,552	55,432	Unpa	paid salary	0.00086793	73,120		1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salary due from April 20 to 4th May 2020 is admitted under section 52(1)(f) for Rs. 22,451/r. 4) Salary claim for 5th May to Aug 2020 is admitted as per COC
131	B R Puttashankara	B R Puttashankara	Employee	18.03.2022	10,04,838	-	Unpa	paid salary	0	10,04,838		Resolution under section S3/IIIa1 for Rs. 3.2.981 With reference to your claim in Form E dated 17.0.3.2022, we have received a consolidated claim in form E dated 23.03.2022 from an authorised representative Mr. Siddalingappa. As consolidated claim letter is desired, you have given the authorisation for consolidated claim. To avoid duplication, we have rejected your individual claim and
132	A.Sharmila	A.Sharmila	Employee	18.03.2022	60,690	60,690	Unpa	paid salary	0.00095025	-		considered the consolidated claim. 1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salary due from July 2019 to 4th May 2020 is admitted under section 52(1)(f) for Rs. 21,2077- 4) Salary claim for 5th May to Aug 2020 is admitted as per COC
134	C. Narasimha Murthy	C. Narasimha Murthy	Employee	18.03.2022	9,86,438	-	Unpa	paid salary	0	9,86,438		Resolution under section S3/II/al for Rs. 39.483/- With reference to your claim in Form E dated 17.03.2022, we have received a consolidated claim in form E dated 23.03.2022 from an authorised representative Mr. Siddalingappa, As consolidated claim letter is desired, you have given the authorisation for consolidated claim. To avoid duplication, we have rejected your individual claim and
<u></u>			1	L	1	l				1	L	considered the consolidated claim.

											Verified with the books of accounts and the payroll register
135	S.Lavanya	S.Lavanya	Employee	18.03.2022	4,03,373	1,14,358	1	Unpaid salary	0.00179056	2,89,015	2) Claim admitted under Employee category 3) Salary due from July 2019 to 4th May 2020 is admitted under section 53(1)f) for Rs 90,115/- 4) Salary claim for 5th May 2020 to Aug 2020 is admitted as per COC
136	P.S.Srinivasa Raghavan	P.S.Srinivasa Raghavan	Employee	18.03.2022	4,25,000	2,81,458	1	Unpaid salary	0.00440693	1,43,542	Resolution under section 5311\lal for Rs. 24,243\ldots 1) Verfiled with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salary due from July 2019 to 4th May 2020 is admitted under section 53(1)\lf) for Rs. 2,34,476\ldots
											4) Salary claim for 5th May to Aug 2020 is admitted as per COC Resolution under section 53(1)(a) for Rs. 46.982/-
											1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salary due from July 2019 to 4th May 2020 is admitted under section 53(1)(f) for Rs. 5,92,611/-
											Salary claim for 5th May 2020 to Aug 2020 is admitted as per COC Resolution under section 53(1)(a) for Rs. 1,23,939/- 5) The Company has declared lockdown w.e.f 30/08/2020 and no salary
137	S.Sathiya Narayanan	S.Sathiya Narayanan	Employee	18.03.2022	16,59,401	7,16,550	'	Unpaid salary	0.01121939	9,42,851	is payable after that date, hence salary claim from Sep 2020 to Feb 2022 is rejected
											Provident Fund Claim is rejected as it is payable to Provident Fund Department Performance Pay is not yet due as the management of the company
											did'nt issued any letter regarding that, hence rejected 8) On liquidation of the company, the service weightage pay is also not
											Daviable - hence rejected 1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category
											Salary due from July 2019 to 4th May 2020 is admitted under section 53(1)(f) for Rs. 1,89,942/- 4) Salary claim for 5th May 2020 to Aug 2020 is admitted as per COC.
											Resolution under section 53(1)(a) for Rs. 41,345/- and treated as CIRP cost
139	J.Uma Maheswari	J.Uma Maheswari	Employee	18.03.2022	8,40,892	2,64,686		Unpaid salary	0.00414433	5,76,206	5) Gratuity due is admitted under section 36(4)(a)(iii) for Rs. 33,399/- 6) The Company has declared lockdown w.e.f 30/08/2020 and no salary is payable after that date, hence salary claim from Sep 2020 to Feb 2022
											is rejected 7) Provident Fund Claim is rejected as it is payable to Provident Fund Department
											As per Company Policy, the leave encashment is encashable only upon retirement or resignation. As the Company into liquidation, the same is
											not payable, hence rejected 9) On liquidation of the company, the service weightage pay is also not payable . hence rejected
											Verified with the books of accounts and the payroll register Claim admitted under Employee category Salary due from July 2019 to 4th May 2020 is admitted under section
											53(1)(f) for Rs. 2,66,667/- 4) Salary claim for 5th May 2020 to Aug 2020 is admitted as per COC Resolution under section 53(1)(a) for Rs. 56,426/-
											5) Gratuity due is admitted under section 36(4)(a)(iii) for Rs. 52,528/- 6) The Company has declared lockdown w.e.f 30/08/2020 and no salary
140	N.Gowri Shankar	N.Gowri Shankar	Employee	17.03.2022	11,42,049	3,75,621	'	Unpaid salary	0.00588129	7,66,428	is payable after that date, hence salary claim from Sep 2020 to Feb 2022 is rejected 7) Provident Fund Claim is rejected as it is payable to Provident Fund
											Department 8) As per Company Policy, the leave encashment is encashable only upon retirement or resignation. As the Company into liquidation, the same is
											not payable, hence rejected 9) On liquidation of the company, the service weightage pay is also not
											payable . hence rejected With reference to your claim in Form E dated 17.03.2022, we have received a consolidated claim in form E dated 23.03.2022 from an
142	T.K.Vinodkumar	T.K.Vinodkumar	Employee	18.03.2022	9,29,543	-	1	Unpaid salary	0	9,29,543	authorised representative Mr. Siddalingappa. As consolidated claim letter is desired, you have given the authorisation for consolidated claim. To avoid duplication, we have rejected your individual claim and
											considered the consolidated claim. 1) Verified with the books of accounts and the payroll register
143	M.Gowtham	M.Gowtham	Employee	18.03.2022	3,34,242	1,42,684	1	Unpaid salary	0.00223408	1,91,558	Claim admitted under Employee category Salary due from Dec 2019 to 4th May 2020 is admitted under section (53(1)(f) for Rs. 1,03,201/-
											Salary claim for 5th May 2020 to Aug 2020 is admitted as per COC Resolution under section 53(1)(a) for Rs. 39,483/- Verified with the books of accounts and the payroll register
144	M.N.Kalyanasundaram	M.N.Kalyanasundaram	Employee	18.03.2022	36,67,754	10,02,504		Unpaid salary	0.01569672	26.65.250	Claim admitted under Employee category Salary due from Jan 2019 to 4th May 2020 is admitted under section (53(1)(f) for Rs. 7,18,281/-
		, , , , , , , , , , , , , , , , , , , ,	, , , , ,		00,00,000	,,		, , , , , ,		,,,,	Salary claim for 5th May 2020 to Aug 2020 is admitted as per COC Resolution under section 53(1)(a) for Rs. 1,78,512/-
											S) Gratuitv due is admitted under section 36(4)(a)(iii) for Rs. 1.05.711/- 1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category
											Salary due from July 2019 to 4th May 2020 for Rs. 1,07,402/- and Superannuation fund of Rs. 1,12,400 is admitted under section S3(1)(f) Salary claim from 5th May 2020 to Aug 2020 is admitted as per COC
											Resolution under section 53(1)(a) for Rs. 1,11,900/- 5) Gratuity due is admitted under section 36(4)(a)(iii) for Rs. 3,76,506/-
											The Company has declared lockdown w.e.f 30/08/2020 and no salary is payable after that date, hence salary claim from Sep 2020 to Feb 2022 is rejected
145	S.Anbazhagan	S.Anbazhagan	Employee	18.03.2022	15,85,175	7,08,208	'	Unpaid salary	0.01108878	8,76,967	7) Provident Fund Claim is rejected as it is payable to Provident Fund Department
											8) As per Company Policy, the leave encashment is encashable only upon retirement or resignation. As the Company into liquidation, the same is not payable, hence rejected
											Performance Pay is not yet due as the management of the company did'nt issued any letter regarding that, hence rejected Society due is paid to concerned society, hence rejected
											11) On liquidation of the company, the service weightage pay is also not payable , hence rejected
											Verified with the books of accounts and the payroll register Claim admitted under Employee category Salary due from July 2019 to 4th May 2020 for Rs. 2,32,574/- and Final
146	M.Venkatesh	M.Venkatesh	Employee	19.03.2022	8.20.296	3.87.484		Unpaid salary	0.00606704	4.32.812	Settlement for Rs. 1,07,928/- is admitted under section 53(1)(f) 4) Salary claim from 5th May 2020 to Aug 2020 is admitted as per COC Resolution under section 53(1)(a) for Rs. 46,982/-
											 The Company has declared lockdown w.e.f 30/08/2020 and no salary is payable after that date, hence salary claim from Sep 2020 to Feb 2022
											is rejected 6) On liquidation of the company, the service weightage pay is also not payable, hence rejected 1) Verified with the books of accounts and the payonil register.
											Claim admitted under Employee category Salary due from June 2019 to 4th May 2020 is admitted under section
											53(1)(f) for Rs. 5,15,796/- 4) Salary claim for 5th May to Aug 2020 is admitted as per COC Resolution under section 53(1)(a) for Rs. 1,12,053/-
45-	0.000	D.Rohit Kumar	Employee	10.02.2022	20.00	4		Unpaid salary	0.0124378	12.36.654	 Gratuity due is admitted under section 36(4)(a)(iii) for Rs. 1,66,517/- The Company has declared lockdown w.e.f 30/08/2020 and no salary
150	D.Rohit Kumar	D.Konit Kumar	Linpoyee	19.03.2022	20,31,020	7,94,366	'	prema Salat y	J.0124378	12,30,034	is payable after that date, hence salary claim from Sep 2020 to Feb 2022 is rejected 7) As per Company Policy, the leave encashment is encashable only upon
											retirement or resignation. As the Company into liquidation, the same is not payable, hence rejected 8) Performance Pay is not yet due as the management of the company
											did'nt issued any letter regarding that, hence rejected 9) On liquidation of the company, the service weightage pay is also not payable - hence rejected
											1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salary due from June 2019 to 4th May 2020 is admitted under section
											53(1)(f) for Rs. 4,57,444/ 4) Salary claim for 5th May to Aug 2020 is admitted as per COC
											Resolution under section 53(1)(a) for Rs. 97,253 5) Gratuity due is admitted under section 36(4)(a)(iii) for Rs. 4,18,396 6) The Company has declared lockdown w.e.f 30/08/2020 and no salary
151	1 V.Subramanian	V.Subramanian	Employee	18.03.2022	24,29,368	9,73,093		Unpaid salary	0.01523622	14,56,275	is payable after that date, hence salary claim from Sep 2020 to Feb 2022 is rejected 7) Provident Fund Claim is rejected as it is payable to Provident Fund Department
											 As per Company Policy, the leave encashment is encashable only upon retirement or resignation. As the Company into liquidation, the same is
											not payable, hence rejected 9) Performance Pay is not yet due as the management of the company did'nt issued any letter regarding that, hence rejected
1	1		1								 On liquidation of the company, the service weightage pay is also not payable. hence rejected

152	D.Pavithra	D.Pavithra	Employee	18.03.2022	60,690	60,690	Unpaid salary	0.00095025	-	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salary due from June 2019 to 4th May 2020 is admitted under section Sal1ilf for Rs 2.1200.
										34,1(1) To Rs. 21,2017: 4) Salary claim for 5th May to Aug 2020 is admitted as per COC Resolution under section 53(1)(a) for Rs. 39.483 1) Verified with the books of accounts and the payroll register
153	C.Subramanian	C.Subramanian	Employee	18.03.2022	9,80,159	3,56,120	Unpaid salary	0.00557595	6,24,039	1) Verified with the books of accounts and the payof register. 2) Claim admitted under froughous category. 31(11) for Rs. 2,2,2,200. 4) Salary damined for May 100, 100, 100, 100, 100, 100, 100, 100
154	S.Leonda Inbaraj	S.Leonda Inbaraj	Employee	19.03.2022	4,32,522	3,46,027	Unpaid salary	0.00541792	86,495	Javaloik. Intoor presided. 1) Verified with the books of accounts and the payroll register. 2) Claim admitted under Employee category. 3) slawly used from June 2015 to 4th May 2000 is admitted under section. 53(1)(f) for Rs. 2, 55, 5844. 4) slawly claim for 5th May to Aug 2000 is admitted as per COC. Resolution under section 53(1)(a) for Rs. 6,0,043. 5) The Company has declared colicidom vs. 61 30(0)(2000 and no salary is payable after that date, hence salary claim from Sep 2000 to Feb 2022 is rejected.
157	LVignesh	L.Vignesh	Employee	19.03.2022	35,644	35,644	Unpaid salary	0.0005581	-	Verified with the books of accounts and the payroll register Claim admitted under Employee category The claim is admitted in full for Rs.35,644/- under section 53(1)(f)
163	Sujay S. Nayak	Sujay S. Nayak	Employee	20.03.2022	7,01,544	1,63,258	Unpaid salary	0.00255621	5,38,286	1) Verified with the books of accounts and the payroll register 2) Claim admitted under fimployee categogry 3) Salay due from April 20 to 41th May 2020 is admitted under section S31(I) for Rs. S5,139(-) 4) Salay claim for 5th May to Aug 2020 is admitted as per COC Republishor under section S31(II) for III So. 105(9)
164	N.Jothiswaroop	N.Jothiswaroop	Employee	20.03.2022	6,29,693	3,70,083	Unpaid salary	0.00579458	2,59,610	1) Verified with the books of accounts and the payroll register 2 (a Claim admitted under suppose category 3) Salary due from June 2019 to 4th May 2000 a admitted under section (33(1)) for Rs. 3,15(3)27. 4) Salary claim for Sth May to Aug 2000 is admitted as per CCC. Resolution under section (33(1))(a) for Rs. 3,45(3)2 Salary Claim for Rs. 3,15(3)3 Salary Claim f
165	R.C.Gowri Shankar	R.C.Gowri Shankar	Employee	21.03.2022	31,51,162	8,22,311	Unpeld salary	0.01287535	23,28,851	Oceantment 1) Verified with the books of accounts and the payroll register 2) Claim admitted under Imployee category 3) solary due from how 2015 to 4th May 2000 is admitted under section 4) Salary claim for 55th May to Aug 2000 is admitted under section 4) Salary claim for 55th May to Aug 2000 is admitted as per COC Resolution under section SAIJ(s) for Rs. 1,1427,7 5) Gratulty due is admitted under section 84(4)(4)(ii) for Rs. 1,127,138 6) The Company has declared fockdown w.e. 1,00(20) 2000 and no salary s payable after that date, hence salary claim from 5ep 2020 to feb 2022 s rejected 7) Provident Fund Department 8) As per Company Policy, the leave encashment is encashable only upon retirement or resignation. As the Company vitol lequidation, the same is not payable, hence rejected 9) Performance Pay is not yet due as the management of the company didn't sissed any letter registed file. Hence rejected
166	C Perumal G. Ramesh Rabu	C.Perumal G.Ramesh Babu	Employee	21.03.2022	5,30,577	62,066	Unpaid salary Unpaid salary	0.0009718	4,68,511 7,32,763	10) On liquidation of the company, the service weightage pay is also not needs. https://www.hore.ceiperdel. 1) Verified with the blooked of accounts and the payroll register. 1) Selevine for minimal payroll on the May 2020 is admitted under section. 53(1)(1) for Rs. 22, 25(8). 4) Saley value from Ayroll 200 to 4th May 2020 is admitted under section. 53(1)(1) for Rs. 23, 24(8). 5) Provincient For Shift May to Aug 2020 is admitted a per COC Resolution under section. 53(1)(1) for Rs. 23, 24(8). 5) Provincient Fund Claims repeted at 8 is payable to Provident Fund Department. 6) Ape for Company Policy, the leave encashment is encashable only upon referement or resignation. As the Company witto liquidation, the same is not payable, hence rejected. 7) On Sequidation of the company, the service weightage pay is also not 13 verified with the books of accounts and payable register. 2) Claim admitted under Employee category 3) The Callam admitted under Employee category 3) The Callam admitted under Employee category 3) The Callam admitted under Employee category
108	G.Kamesn Babu	G.Ramesn Babu	Linpoyee	20.03.2022	10,31,171	2,98,408	Onput July	0.00407233	7,32,703	4) Performance Pay is not yet due as the management of the company didn't issued any letter regarding that, hence rejected 1) Verified with the books of accounts and the payroll register
170	D.Swaprakasam	D.Sivaprakasam	Employee	17.03.2022	21,25,606	6,63,613	Unpaid salary	0.01039053	14,61,993	21 Claim admitted under Employee category 31 Salary abut from July 2019 to 4th May 2020 is admitted under section 53(1)(1) for Rs. 4,49,333/- 4) Salary claim for 5th May to Aug 2020 is admitted as per COC Resolution under section 53(1)(4) for Rs. 1,04,771/- 5) Gratulty due is admitted under section 36(4)(4)(6)(6) for Rs. 1,05,509 6) The Company has declared lockdown w. et 30(8)(2)(2) and no salary 10 payable after that date, hence salary claim from \$p 2020 for 6 2020 cor 20 rejected 7) Provident frund Claim is rejected as it is payable to Provident Frund Department 8) As per Company Policy, the leave encadhment is encadhable only upon reterment or resignation. An the Company into liquidation, the same is 90 Performance Pay 1 not reje due at the management of the company darkt issued day letter regiseing that, thence registage pay is also not spayable. hence resided
171	M.Gnanaguru	M.Gnanaguru	Employee	18.03.2022	4,54,896	4,36,915	Unpaid salary	0.006841	17,981	Verified with the books of accounts and the payroll register Claim admitted under Employee category Sissay due from Jily 2019 to 4th May 2020 is admitted under section S3(1)(f) for Rs. 4,36,915/-
172	Late Rajagopalan J	Late Rajagopalan J	Employee		10,84,779	4,70,269	Unpaid salary	0.00736324	6,14,510	1) Verified with the books of accounts and the payroll register 2) Claim admitted under front/pore category. 3) Salary due from July 2019 to 4th May 2020 is admitted under section 53(1)(6) for A. 2,2244- 4) Wayes, the from 5th May 2020 to Aug 2020 is admitted as per COC Resolution under section 53(1)(6) for Rs. 88,045 5)Milliary Underminity Board oeed to be submitted by legal heir to process 5)Milliary Underminity Board oeed to be submitted by legal heir to process
173	Ravichandran G N	Ravichandran G N	Employee	17.03.2022	7,87,058	4,22,628	Unpaid salary	0.00661731	3,64,430	the claim 1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) slawly use from July 2019 to an May 2020 for Rs. 4,02,645/- is admitted under section S31(II) 4) slawly claim from 518 May 2020 to Aug 2020 is admitted as per COC Resolution under accion S31(II) for Rs. 1,8,983 5) Worderfor Fund Claim is registed as it is payable to Provident Fund 6) Apper Campany Policy, the leave encathment is encabable only upon exteriment or resignation. An the Company into liquidation, the same is not payable, hence rejected 7) Society due is paid to concerned society, hence rejected 8) On Rouldation of the company, the service weightage pay is also not apayable. Phore represent
174	Raj H Eswaran	Raj H Eswaran	Employee	17.03.2022	1,56,69,270	35,29,830	Unpaid salary	0.05526837	1,21,39,440	11 Vertified with the brooks of accounts and the payroll register 22 Claim admitted under florelyone category 33 Salary due from July 2019 to 4th May 2020 for Re. 27,78,113/- is admitted under section 53(1)(1) 43 Salary claim from 5th May 2020 to 2020 is admitted as per COC. Resolution under section 53(1)(4) for Re. 7,57,177 5) As the salar ay suckage approved by the AGM doesn't specify any other benefits, the gratulty claim is recited.

175	M Murali	M Murali	Employee	17.03.2022	5,84,971	2,42,200	Unpaid salary	0.00379225	3,42,771	1) Verified with the books of accounts and the payroli register 2) Claim admitted under Workman category 3) Wages doe from July 2019 to 16th 6th 2020 for fix. 90,533/- and bonus claim of fix. 56,000 is admitted under section 53(1)(f) 4) Wages doe from 51/h 90/2020 to July 2020 a samitted as per COC Resolution under section 53(1)(s) for fix. 30,106 5) Wages doe from 17/h 16th 2020 to 4th May 2020 is admitted under section 53(1)(s)(s) for fix. 30,962 6) (artistity due is admitted under section 36(4)(a)(iii) for fix. 25,699 7) The Company has declared lockdown we if 30/08/2020 and no salary is payable after that date, here salary claim from 58 p2010 for 6th 2020 8) Providents and Claim is rejected as it is payable to Provident Fund 9) As per Company Policy, the leave encashment is encashable only upon retirement or resignation. An 4th Company into liquidation, the same is not payable, hence rejected. 10 On luquidation of the company, the service weightage pay is also not available. Hence rejected.
176	E Subramani	E Subramani	Employee	18.03.2022	5,79,029	2,23,721	Unpaid salary	0.00350292	3,55,308	1) Vernees with the docks of accounts and the payors register 2) Claim admitted under Worthman category 3) Wages due from July 2019 to 10 fair Martina category 4) Wages due from 51th May 2009 to 16 May 2000 to 16.8, 251, 261 4) Wages due from 51th May 2000 to 484, 2000 a stammted as per COC. 8 esolution under exciton 53(1)(4) for Rs. 24, 2600 5) Wages due from 17th Febr 2000 to 48th May 2000 is admitted under section 53(1)(4)(6) for Rs. 22, 2892 6) Gratulty due is admitted under section 36(4)(6)(6) for Rs. 22, 2892 7) The Company has declared lockdown wer 3 (30(8)/2000 and no salary is puyable after that date, here salary claim from 520/2010 for 50/2022 is rejected 8) Provident Fund Claim is rejected as it is payable to Provident Fund Department 9) As per Company Policy, the leave encaphment is encaphable only upon retirement or resignation. As the Company witto liquidation, the same is solippingly, honors of code.
178	S.Nandakumar	S.Nandakumar	Employee	18.03.2022	10,74,310	3,69,666	Unpaid salary	0.00578805	7,04,644	1) Verified with the books of accounts and the payoril register 2) claim admitted under film project extegory 3) Shallay due from July 2019 to 4th May 2010 for the 1, 20, 28, 785-78 sidentited under section 53(1) to 5 Aug 2020 for the 2, 20, 785-78 sections and the section 53(1) to 5 Aug 2020 is selmitted as per COC Beaculation under section 53(1)(6) for its 6, 2071 5) catality due is admitted under section 58(4)(4)(6) for fix 1, 14, 20 7) The Company has declared locidors wer of 30(80/2000 and no salavy is payable after that date, here salavy claim from 59 2020 for 69 2022 is rejected 8) Provident Fund Claim is rejected as it is payable to Provident Fund Department 9) As per Company Policy, the leave encashment is encashable only upon retirement or resignation. As the Company filto liquidation, the same is not payable, hence rejected and the company policy of the company into liquidation, the same is not payable, hence rejected.
179	V.Unnikrishnan	V.Unnikrishnan	Employee	17.03.2022	77,463	77,463	Unpaid salary	0.00121288	-	2) Claim admitted under Employee category 3) Claim is admitted in full under Section 53(1)(f) for Rs. 77,463 1) Verified with the books of accounts and the payroll register
180	V.Maharaja	V.Maharaja	Employee	17.03.2022	5,79,029	2,17,241	Unpaid salary	0.00340145	3,61,788	2) Claim admitted under Workman category 3) Wages doe from July 2019 to Bift Feb 2000 for Rs. 80,05 1/- and bonus for Rs. 56,050 is admitted under section 53,11(0) 4) Wages doe from 53 May 2020 for July 2020 is admitted as per COC. Resolution under section 53,1(3) for Rs. 23,201 is admitted under section 53,1(3) (8) for Rs. 20,201 5) Wages doe from 173 Feb 2200 to 4th May 2020 is admitted under section 53,1(3) (8) for Rs. 20,201 section 54,1(3) (8) for Rs. 20,201 sec
181	C.Madhaiyan	C.Madhaiyan	Employee	18.03.2022	5,79,029	1,83,265	Unpaid salary	0.00286947	3,95,764	naushib. hence reserted. 1) verified with the books of accounts and the payroll register. 2) Claims admitted under Workman category. 3) Wages due from July 2019 to 16 free 2020 for Rs. 50,231/- and bonus for Rs. 50,600 six admitted under section 331(1). 4) Wages due from 18/M 20/2001 ks/g 2020 for Rs. 50,231/- and bonus for Rs. 50,600 six admitted under section 531(1) six admitted under section 531(1) six for Rs. 50,200 six admitted under section 531(1) six for Rs. 52,200 six admitted under section 531(1)(1) for Rs. 22,200 six admitted under section 531(1)(1)(1) for Rs. 22,200 six admitted under section 53(1)(1)(1) for Rs. 22,200 six distributed under section 56(1)(1)(1) for Rs. 22,200 six for Rs. 50 six distributed under section 56(1)(1)(1) for Rs. 22,200 six for Rs. 52,200 si
182	R.Vetrivel	R.Vetrivel	Employee	18.03.2022	5,79,029	2,15,770	Unpaid salary	0.00337842	3,63,259	nowhib. honor presented. 1) verified with the books of accounts and the payroll register 1) claim admitted under Wrothman category. 3) Wages does from 100 and 100
183	V.Ramasamy	V.Ramasamy	Employee	18.03.2022	14,72,060	5,50,562	Unpaid satary	0.00862043	9,21,498	awable: hence reserted 1) verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salary due from Jane 2015 us of May 2020 is admitted under section 4) Salary claim for SS 104 May 100 admitted as per COC. Resolution under section SIJAJ (pill of Rs. \$5,25,25 5) Circlatify due is admitted under section \$64(4)(4)(6) for Rs. \$2,38,890 6) The Company has declared locidoroum v. et 3,004/2020 and no salary is payable after that date, hence salary claim from 5ep 2020 to feb 2022 is rejected 7) Provident Fund Department (8) Appr Company Policy, the leave encashment is encashable only upon expensive company for the
184	D.Sangathaamilan	D.Sangathaamilan	Employee	18.03.2022	10,23,940	4,16,388	Unpaid salary	0.0065196	6,07,552	10) Society due is pain fo conterned society, herice rejected 1111 posity homas hand ved the herear resistent of positive register 2) Libin admitted under Employee category 3) Salary due from lune 2019 to 6th May 2020 is admitted under section 53(1)(f) for Rs. 24,2-793-/- 4) Salary vicini for Sth May 10-Aug 2020 is admitted under section 63(1)(f) for Rs. 24,2-793-/- 4) Salary vicini for Sth May 10-Aug 2020 is admitted as per COC. Resolution under section 53(1)(a) for Rs. 89,595

185	s.Sathiya Seelan	S.Sathiya Seelan	Employee	18.03.2022	93,22,600	18,34,326	u	Unpaid salary	0.02872099		74,88,274	1) Verified with the books of accounts and the payord register 2) claim admitted under Employee category 3) Salary due from July 2019 to 4th May 2020 is admitted under section 53(1)) for Rs. 12,66,001. 4) Superamusation due is admitted under section 53(1)) for Rs. 2,47,800. 5) Salary claim for 5th May to Aug 2020 is admitted as per COC Resolution under section 53(1)(a) for Rs. 3,40235 6) TISS deducted is paid to income Tax Department, hence rejected 7) As per Company Policy. He else emcalberned is encachable only upon not payable, hence rejected 8) Reformance Pay is not yet due as the management of the company didn't issued any letter regarding that, hence rejected 19 Society due is paid to concerned society, hence rejected 10 On liquidation of the company.
186	V.Thaniarasu	V.Thaniarasu	Employee	17.03.2022	3,94,534	2,55,055	u	Unpaid salary	0.00399353		1,39,479	13 Verified with the books of accounts and the payroll register 2 (Claim admitted under Workman category, 3) Wages due from June 2019 to 16th Feb 2000 for 8th. 1,18,932/- and borus scient off 8th. 56(00) 8 admitted under section 5(31(0)) 6) Wages due from 56th May 2000 to Aug 2000 is admitted a sper COC Resolution under section 53(1)(4) for 7th. 29,330 5) Wages due from 17th Feb 2000 to 4th May 2020 is admitted under section 53(1)(4)(6) for 8th. 29,300 6) Provident Fund Claim in rejected as it is payable to Provident Fund 7) To hequidation of the company, the service weightage pay is also not audate. Jence rectored. 13 Verified with the books of accounts and the payroll register
187	M.Shanmugam	M.Shanmugam	Employee	21.03.2022	12,18,114	3,69,413	u	Unpaid salary	0.00578409		8,48,701	2) (claim admitted under Employee category 3) slayley due from June 2019 soft May 2020 is admitted under section 3(1)(1) for fix 2, 26, 356-6. 4) Slanty claim for 26 May 2019 soft May 2020 is admitted as per COC 4) Slanty claim for 26 May 2019 soft May 2020 is admitted as per COC 5) Containly due is admitted under section 36(4)(4)(6) for 84, 30,306 5) (1) fix Company has declared coddorous w. et 3)(6)(2020) and no salvey is payable after that date, heree salvey taim from 5ep 2020 to feb 2022 is rejected. 7) Provider fix und Department 3) is per Company Policy, the leave encalment is encachable only upon not payable, heree rejected. 9) Society due is paid to conterned society, here rejected. 9) Society due is paid to conterned society, here rejected.
188	N.Ramesh	N.Ramesh	Employee	21.03.2022	9,85,900	3,25,836	U	Unpaid salary	0.00510178		6,60,064	10. Loogists Jonuss is not set due. There executed 1) Verified with the books of accounts and the purpoil register 2) Claim admitted under Workman category. 3) Wages due from haly 2016 to fifte 20,000 for fix. 1,32,25% and 3) Wages due from 55 May 2000 to July 2000 is admitted as per COC. Resolution under section 31()(4) for Fix. 3),36() 5) Wages due from 17th Feb 2000 to 6M May 2000 is admitted under section 33(1)(3)(6) for Ris. 2),36() 5) Gratuity due is admitted under section 36(4)(6)(6) for Ris. 65,200 5) Invoident Fund Claim in registed as it is pusple to Provident Fund 77 As per Company Policy, the leave encashment is encashable only upon reterment or resignation. An the Company vito is liquidation, the same is not payable, hence rejected.
189	R.Udhayakumar	R.Udhayakumar	Employee	21.03.2022	8,46,113	2,76,286	u	Unpaid salary	0.00432595		5,69,827	navable. Hence resisted 1) Verified with the books of accounts and the payroll register 2) Claim admitted under Workman category 3) Wages due from high 2016 to bliff the 2010 for Rs. 1, 28, 930/- and topally bronns for Rs. 50,000 is admitted under section 53(1)(i) topally bronns for Rs. 50,000 is admitted under section 53(1)(ii) Common and the section 53(1)(ii) for Rs. 4,02,03 5) Wages due from 17th feb 2020 to 64 May 2020 is admitted under section 53(1)(ii)(ii) for Rs. 13(1) 6) Provident Fund Claim is rejected as it is payable to Provident Fund Department 7) As per Company Policy, the leave encalbrenet is encalable only upon reterment or resignation. As the Company into Inquidation, the same is not payable, hence rejected and place in the company into Inquidation, the same is sepalible. Hence rejected applies hence rejected anny, the service weightage pay is also not applies. Hence rejected
190	R. Rawi	R.Ravi	Employee	21.03.2022	9,38,566	3,45,390	u	Unpaid salary	0.00540795		5,93,176	1) Verified with the broks of accounts and the payoril register 2) Claim admitted under Wortsman category 3) Wages due from July 2019 to 168/feb 2020 for Rs. 1,33,445/ and bonus for Rs. 5,5000 is admitted under exclino 51(1)(f) 4) Wages due from 596. May to July 2020 is admitted as per COC Resolution under section 51(1)(p) for Rs. 3,936 5) Wages due from 177h Feb 2020 to 6th May 2020 is admitted under section 53(1)(1)(9) for Rs. 10,000 co. 45 May 2020 is admitted under section 53(1)(1)(9) for Rs. 10,000 co. 45 May 2020 is admitted under section 53(1)(1)(9) for Rs. 10,000 co. 45 May 2020 is admitted under section 53(1)(1)(9) for Rs. 10,000 co. 45 May 2020 is admitted under section 53(1)(1)(9) for Rs. 10,000 co. 45 May 2020 is admitted under section 54(1)(1)(1)(1) for Rs. 10,000 co. 45 May 2020 is admitted under 1) The Company has declared locidorum ex 13,000/2020 and no salary is eyelde after that dische here salary claim from sep 2020 for Feb 202 is rejected is rejected as it is payable to Provident Fund Departmentable only upon reterment or resignation. And the Company file followidation, the same in not payable, hence rejected
191	M. Pachalappan	M.Pachaiappan	Employee	21.03.2022	6,68,839	2,56,186	U	Unpaid salary	0.00401124		4,12,653	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Verbrians cales 200 for Fix. 1,05,224/- and hows for Ris. 56,000 a sharined under exciton 3(1) for Ris. 1,05,224/- and hows for Ris. 56,000 a sharined under exciton 3(1) for Ris. 1,000 4) Wages due from 55 May 2000 for May 200 is admitted as per COC herolution under exciton 3(1) for Ris. 20,000 5) Wages due from 17th Fich 2000 for 4th May 2020 is admitted under section 53(1)(1)(1) for Ris. 20,000 6) Gratuity due is admitted under section 36(4)(4)(1) for Ris. 2,04,855. 7) The Company has declared Lockdornew xell 30(20/200 and no salary is payable after that date, hence salary claim from 5ep 2020 to Feb 2022 is rejected 8) Provident Fund Claim is rejected as it is payable to Provident Fund Department 9) As per Company Folicy, the leave encashment is encashable only upon reterment or resignation. An the Company into liquidation, the same is not payable, hence rejected 10 (n) (quidation of the company, the service weightage pay is also not tay
192	K Dharmalingam	K Dharmalingam	Employee	21.03.2022	9,14,556	3,46,344	u	Unpaid salary	0.00542289		5,68,212	neurble hence reverted: 1) Verified with the books of accounts and the payroll register 2) Claim admitted under Workman category 3) Wages does from July 2019 to 16th Feb 2000 for Rs. 124,371/- and borus claim of Rs. 56,000 is admitted under section 53(1)(l)) 4) Wages doe from 51M 90/2000 to Aug. 2000 a stamitted as per COC Resolution under section 53(1)(s) for Rs. 39,663 5) Wages due from 17M Feb 2000 to 4th Mury 2000 is admitted under section 53(1)(s)(l) for Rs. 50,000 6) cintrality due is admitted under section 36(4)(s)(li) for Rs. 65,002 7) The Company has declared footdown w. ef 30(08)(2000 and no salary is psychia effer that dicta, hence salary claim from 52000 for 65 2002 is rejected 8) Provident Fund Claim is rejected as it is payable to Provident Fund Operatment 9) On lequidation of the company, the service weightage pay is also not payable. hence rejected
193	Madhava Swarny	Madhava Swamy	Employee	21.03.2022	8,93,108	7,05,382	u	Unpaid salary	0.01104453		1,87,726	1) Verified with the books of accounts and the payord register (2) claim admitted under fine/price citagory 3) Salary due from June 2019 to 4th May 200 to admitted under section (3)(1)() for 5th, 3,5,5,544. (4) Salary claim for 5th May to Aug 2000 is admitted as per COC Resolution under section 53(1)(a) for 18, 1,1,2,382 (5) (of stury) due is admitted under section 36(4)(a)(iii) for 8s, 57,452 (6) Ferformance Pay is not yet due as the masagement off the company
194	Kumaravel R	Kumaravel R	Employee	22.03.2022	1,12,500	1,11,487	u	Unpaid salary	0.00174561		1,013	didn't issued any inter regarding that, thence reiected 1) verified with the books of account and the payoff register 2) Claim admitted under Employee category 3) Salany due from June 2016 to 4th May 2020 is admitted under section 53(1)(f) for Rs. 92,646- 4) Salany claim for 5th May to Aug 2020 is admitted as per COC Resolution under section 53(1)(e) for Rs. 18,793

199	S.Sriram	S.Sriram	Employee	21.03.2022	3,98,896	3,47,556	Unpaid salary	0.00544186	51,340		1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) as per company records Rs. 51,340 paid. 4) Hence, Claim is admitted partly under Section 53(1)(f) for Rs. 3,47,556
202	R.Swarna Latha	R.Swarna Latha	Employee	23.02.2022	9,00,000	3,65,162	Unpaid salary	0.00571753	5,34,838		1) Verified with the books of accounts and the payorill register 2) Claim admitted under finalyses category 3) Salary use from July 2019 to 04th May 2020 is admitted under section 30(1)(f) for 83, 23/20 to 140 to 2020 is admitted as per COC secondary under section 53(1)(a) for 8, 12, 129 3) Provident Fund Claim is rejected as 8 is payable to Provident Fund 5) Provident Fund Claim is rejected as 8 is payable to Provident Fund 50 Ap sec Company 10(t), the leave excitation is considered in only upon retirement or resignation. As the Company into liquidation, the same is not payable, here retired.
203	N.Purushothaman	N.Purushothaman	Employee	29.03.2022	5,34,240	4,05,186	Unpaid salary	0.00634421	1,29,054		1) Verified with the books of accounts and the payoff register 2) Claim admitted under finolyees category 3) Salary (see from June 2019 to 4th May 2000 is admitted under section 510/110 for Rs. 3, 8800 / 4) Salary claim for 5th May to Aug 2000 is admitted as per COC Resolution under section 53/110/6 for Rs. 16, 386 5) Provident Fund Claim is rejected as it is payable to Provident Fund Department. 6) Performance Pay is not yet due as the management of the company didn't issued any vertice resident.
211	A. Vishnu Prasad	A. Vishnu Prasad	Employee		12,09,995.00	5,09,982	Un paid salary	0.00798505	7,00,013		1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 2) Claim admitted under section 53(18) (in 6 min 3/s) 2018 to 10th April 2020 is admitted under section 53(18) (in 6 min 3/s) 2018 to 10th April 2020 is admitted under section 53(18) (in 6 min 2.53,673/- 8 final settlement for the claim is admitted u/s 53(18) for Rs. 2.56,200/- 5)/ercformance Pays in only et due as the management of the company didn't issued any letter reporting that, hence rejected of didn't issued any letter reporting that, hence rejected of the section of the company didn't issued any letter reporting that, hence rejected to
212	Sundaram bhaskar	Sundaram bhaskar	Employee	11.06.2022	71,955	66,273		0.00103767	5,682		1) The claim is admitted u/s 53(1)(a) for Rs.39,483/- and u/s 53(1)(f) for 26,790/- 2) The salary u/s 53(1)(a) from 05/05/2020 to 31/08/2022 of Rs.39,483/- has been paid on 13/08/2022 as per the COC approved CIRP expenses
216	Thippesha. H. M	Thippesha. H. M	Employee	01.12.2022	12,19,359	1,86,605		0.00292177	10,32,754		1) The CRP salary of Rs. 40,469 ⁴ . has been paid through cheque No: 96809 on 0/12/2022 and the balance amount was rejected as the claim form received betalendly. In the control of the claim form received betalendly. In the observation of the control of the con
			18.98.86.897	6.38.67.087			12.60.19.810				
1		TOTAL			18,98,86,897	6,38,67,087		1	12,60,19,810	l	